BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(CAA) No.30/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February 2018, 10.30 A.M

Name of the Company		S. Jitendra Trading & Investment Pvt.Ltd		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
١.		ACHARI, PCS	letitioners.	Por Like Achari
				13/02/2018

ORDER

Ld. Pr. CS for the petitioner is present.

At the request of Central Govt. Vide letter addressed to this Tribunal, adjournred for hearing.

List it on 07/03/2018.

Sd

(Jinan K.R.) Member (J)